

Burma's Revolutionary Council, during the latter's visit to India, on the question of exodus of Indians from Burma?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : The question of exodus of Indian nationals from Burma was raised at the talks with General Ne Win, and his party, during their recent visit to India. Our views regarding the large number of Indian nationals who are leaving Burma were conveyed to General Ne Win. Discussion on this matter will continue through diplomatic channels.

WITHDRAWAL OF BENEFITS ENJOYED BY PEONS OF DEPUTY HIGH COMMISSIONER'S OFFICE, Dacca

350. { SHRI D. L. SEN GUPTA :  
SHRI BHUPESH GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any benefits enjoyed earlier by the Peons in the Office of the Deputy High Commissioner, Dacca, have been withdrawn in or about November, 1964;

(b) if so, what are those benefits; and

(c) what were the reasons for the withdrawal of those benefits?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Some benefits were withdrawn from locally recruited Class IV employees in August, 1963.

(b) The benefits withdrawn were Children's Education Allowance, Home Leave Passage, Assisted Medical Attendance and free furnished accommodation etc.

(c) The above mentioned benefits are admissible to India-based Class IV staff only and these had to be withdrawn when it was found that the locally recruited Class IV personnel were enjoying the same erroneously.

‡ डाक की जीवन बीमा योजना का जीवन बीमा निगम में मिलाया जाना

195. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) डाक की जीवन बीमा योजना को जीवन बीमा निगम में मिलाने की योजना का ब्यौरा क्या है ; और

(ख) इन दोनों के मिल जाने से कितने खर्च की बचत का अनुमान है ?

‡ [MERGER OF POSTAL LIFE INSURANCE SCHEME WITH THE L.I.C.]

195. SHRI V. M. CHORDIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of the scheme for the merger of the postal life insurance scheme with the Life Insurance Corporation; and

(b) the estimated amount of expenditure likely to be saved on account of the merger ?]

संचार विभाग में उपमंत्री (श्री बी० भगवती) : (क) डाक जीवन बीमा को जीवन बीमा निगम में मिलाने की कोई योजना सरकार के विचाराधीन नहीं है। कुछ समय पूर्व इस प्रस्ताव की जांच की गई थी और यह निश्चय किया गया था कि इस योजना को अलग ही रखना सरकारी कर्मचारियों के हित में होगा और यदि इसे मिला दिया गया तो डाक जीवन बीमा के बीमेदारों को जो कुछ सुविधाएं इस समय उपलब्ध हैं, वे वापस ले ली जायेंगी।

(ख) डाक जीवन बीमा की व्यवस्था पर होने वाला समूचा खर्चा डाक जीवन बीमा निधि के नामे लिखा जाता है। अतः खर्च

‡ Transferred from the 24th February, 1965.

‡ [ ] English translation.

की वृत्त का कोई प्रश्न ही नहीं उठता। वास्तव में डाक जीवन बीमा निधि के खर्च का अनुपात जो इस समय 7.05 प्रतिशत है बढ़कर कुल मिलाकर 27.5 प्रतिशत और नवीकरण-खर्च 12.46 प्रतिशत हो जाने की सम्भावना है, जो कि जीवन बीमा निगम के खर्च का मौजूदा अनुपात है।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) No Scheme for the merger of the Postal Life Insurance with the Life Insurance Corporation is under consideration of the Government. The proposal was examined in the past and it was decided that it would be in the interest of Government servants to continue it as a separate entity and that merger would result in withdrawal of certain facilities now enjoyed by P.L.I. insureds.]

(b) The entire expenses of management of the Postal Life Insurance are debited to the Postal Life Insurance Fund. The question of saving in expenditure does not therefore arise. In fact the expense ratio of the P.L.I. fund which is at present 7.05% is likely to go up to 27.5% overall and 12.46% renewal, the present expense ratio of the L.I.C.]

12 NOON

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED OBSERVANCE OF A "PROTEST WEEK" BY DOCTORS WORKING UNDER THE CENTRAL GOVERNMENT HEALTH SCHEME

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): Sir, I beg to call the attention of the Minister of Health to the reported observance of a "Protest Week" by a large number of doctors working under the Central Government Health Scheme from February 22, 1965, to press their demands for better service conditions and emoluments.

† [ ] English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (SHRI P. S. NASKAR): The Central Health Service Rules which were under discussion for about 7 years were issued on the 1st of May, 1963. These rules provide for the formation of a Service with 5 categories of officers with pay scales as follows:

Category A—Rs. 1600-100-2000.

Category B—Rs. 1300-60-1600.

Category C—Rs. 675-35-850-40-1050-50-1300.

Category D—Rs. 425-25-450-30-600-35-705-EB-35-950.

Category E—Rs. 325-25-500-30-590-EB-30-800.

In addition to these scales, the post of Director General of Health Services carries a salary of Rs. 2,750 (Non-I.M.S.). All the posts in the Service carry a non-practising allowance of 25 per cent. of pay subject to a minimum of Rs. 150 and a maximum of Rs. 400. The Service consists of about 2,300 posts which includes posts under the Ministry of Health including posts under the Central Government Health Scheme, Ministry of Labour and Employment, Ministry of Community Development and Co-operation, Ministry of External Affairs, the Ministry of Home Affairs, the Delhi Administration and other Union Territories, Delhi Municipal Corporation, the New Delhi Municipal Committee, the Lady Hardinge Medical College and Hospitals, etc. The posts include teaching posts as well as general posts and the officers are liable to be posted anywhere in India to serve the needs of the different agencies mentioned above. The Rules provide for promotion of officers in the various scales in addition to a small quota of direct recruitment. The postings of officers to different posts will be based upon the requirements of the Service from time to time.

The Central Government Health Scheme Medical Officers' Association submitted a representation on the 30th July 1963 raising certain points in regard to the Central Health Service Rules, 1963. The points were examined in the Ministry of Health and a reply was sent to the Association